



## \$~135 IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 5736/2025, CM APPL. 26168/2025, CM APPL. 31973/2025 ALL INDIA PICKLEBALL ASSOCIATION Through: Mr. Dayan Krishnan, Sr. Advocate along with Mr. Gautam Narayan, Mr. Hemant Phalpher, Mr. R. A. Iyer, Ms.

versus

UNION OF INDIA & ANR. Through: .....Respondents

.....Petitioner

Mr. Jayant Mehta, Sr. Advocate along with Ms. Arunima Dwivedi, CGSC, Mr. Aakash Pathak, GP, Ms. Pinky Pawar, Mr. Sainyam Bhardwaj, Advocates and Mr. Mohd. Zeeshan, Consultant for UOI.

Disha Joshi and Mr. Sukrit Seth, Advs.

Mr. Rajshekhar Rao, Sr. Advocate along with Mr. Ashish Verma, Mr. Saksham Thareja, Mr. Nikhil Thakur and Mr. Kartikey Bhargava, Advs. for **R-2**.

Mr. D. N. Goburdhan, Sr. Advocate along with Mr. Kunal Kohli, Ms. Shreyha Kohli, Advocates for proposed Respondent no.3.

## **CORAM:** HON'BLE MR. JUSTICE SACHIN DATTA O R D <u>E R</u> 27.05.2025

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1. Arguments heard.

2. Judgment is reserved.

3. The parties are at liberty to file their short synopsis of submissions, not exceeding five pages, within a period of four weeks from today.

## SACHIN DATTA, J

MAY 27, 2025/r

This is a digitally signed order.

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